

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/340/KOB/2023 in IBA/25/KOB/2020
SECTION	SEC 19(2) IBC
NAME OF PARTIES	REUBEN GEORGE JOSEPH (LIQUIDATOR) OF PLATINO CLASSIC MOTORS (INDIA) PVT LTD V/S ASHIQUE PONNAMPARAMBATH.
PETITIONERS ADVOCATE/ PROFESSIONAL	ANIL D NAIR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, KALLIYANI KRISHNA B.

11th JULY 2024

ORDER

IA(IBC)/340/KOB/2023 in IBA/25/KOB/2020

Learned proxy Counsel, Ms. Binisha appears on behalf of the Applicant/Liquidator through virtual mode. Learned proxy Counsel appears virtually on behalf of the Respondent.

Proxy Counsel for both sides seek an adjournment as their concerned arguing Counsel are on their legs before the Hon'ble High Court of Kerala.

At the request of proxy Counsels appearing for both sides, list this matter for further consideration on **08.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**